

- (iv) The National Service Act has recently been passed which contains a provision to the effect that Graduate Engineers aged thirty years or less shall have a liability to be called up for National service for a period of not more than four years.

It is regretted that while giving an answer to Unstarred Question No. 4379 on 14th December, 1972, in the House, a mistake occurred in reply to part (c) of the question that in place of the words 'more students', the words 'Engineering Graduates' were mentioned. When a similar Unstarred Question No. 1665 came up for answer in the Rajya Sabha on the 23rd March, 1973, I had the occasion to see the answer given to the earlier question mentioned above and noticed the error. Having detected the error, I have come up to the House to correct it.

CORRECTION OF ANSWER TO USQ NO. 5165 DATED 29-7-73 RE. THE PURCHASE OF LIME STONE FOR ROURKELA STEEL PLANT

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): After Unstarred Question No. 5165 was replied to on 29-3-73 a communication was received from the Rourkela Steel Plant stating that some 2,000 tonnes of blast furnace grade limestone were also being purchased by them from private sources to take care of certain operational eventualities when it would be difficult to depend solely on limestone moved by rail from captive mines.

2. When a similar question was asked in the Rajya Sabha 11th May, 1973 and the reply for it was being prepared it came to the notice of the Ministry that the plant had not given all the relevant information in the first instance in reply to that Lok Sabha question of 29th March, 1973

and the subsequent communication received contained information about the purchase of a small quantity of 2,000 tonnes from a private source.

3. Unfortunately, the above additional information was not communicated through oversight to the Lok Sabha Secretariat subsequently before the end of the last session.

While answering a question in the Rajya Sabha on 11th May, 1973 it was found that the reply given to Lok Sabha Unstarred Question No. 5165 of 29th March, 1973 was incomplete. To complete reply, the following may be added between the second and third sentences of that reply:—

"The Rourkela Steel Plant also purchased a small quantity of 2,000 tonnes per month of BF grade limestone from private sources to take care of certain operational eventualities, when it would be difficult to depend solely on limestone moved by rail from captive sources."

12.04 hrs.

RE. ALLEGED SUPPRESSION OF CIVIL LIBERTIES IN HARYANA AND WEST BENGAL

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave an adjournment motion on West Bengal.

MR. SPEAKER: I have not allowed it. I have called Prof. Madhu Dandavate on the Calling Attention. (Interruptions)

MR. SPEAKER: I cannot allow any motion on a State matter. I request you all not to compete with each other in shouting.

(Interruptions)

MR. SPEAKER: No suggestion on any matter which concerns States.

(Interruptions)

अध्यक्ष महोदय : हरयाने में जो कुछ हुआ है उस की सेटल गवर्नमेंट पर क्या जिम्मेदारी है ? वह हरयाना गवर्नमेंट ने किया है तो उस का यहां कैसे आगमा ?

(Interruptions)